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Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 (*Amendment of Part II*).

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

*The motion was adopted.*

SHRIMATI BIJOYA CHAKRAVARTY : I introduce the Bill.

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MR. CHAIRMAN: Items no. 21 and 22, Shrimati Priya Dutt – not present. Items no. 23 and 24, Shri A.T. Nana Patil – not present.

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